

**OBSERVATION BY THE CHAIR**

MR. CHAIRMAN: Hon. Members, I have received 23 notices under Rule 267 for suspension of Business to discuss the serious situation arising out of breach of security in the Parliament on 13th December, 2023.

Hon. Members, I had apprised the facts related to the incident to the House on 13th & 14th December, 2023. The investigation in the matter is underway and it shall be taken to logical conclusion. Hence, I am unable to persuade myself to allow the notices so received. ...*(Interruptions)*...

SHRI JAIRAM RAMESH (Karnataka): Sir, ...*(Interruptions)*...

SHRI RAGHAV CHADHA (Punjab): Sir, ...*(Interruptions)*...

MR. CHAIRMAN: Shrimati Kanta Kardam. ...*(Interruptions)*... Sit down. ...*(Interruptions)*... Mr. Chadha, you don't have to do signs like this to raise a point of order. ...*(Interruptions)*... Use your tongue. ...*(Interruptions)*... No; don't do it. Otherwise, you would start dancing also. ...*(Interruptions)*... Don't do it. ...*(Interruptions)*... Take your seat. ...*(Interruptions)*... Time for you to start learning. ...*(Interruptions)*... You are the only person who is enjoying his conviction, his sentence, giving an impression that suspension was revoked. ...*(Interruptions)*... You were convicted and you were sentenced by this House. ...*(Interruptions)*... Nothing will go on record. ...*(Interruptions)*... What about Karnataka? ...*(Interruptions)*...

**सभा के नेता (श्री पीयूष गोयल) :** चेयरमैन सर, पहले ये बताएं कि कर्णाटक में किस प्रकार से इनकी सरकार लॉ एंड ऑर्डर...*(व्यवधान)*...

MR. CHAIRMAN: Hon. Members, take your seats. ...*(Interruptions)*... I am constrained to adjourn the House, to meet again at 2.00 p.m., and request the Leader of the Opposition, the Leader of the House and floor leaders to see me in my Chamber immediately. The House is adjourned to meet at 2.00 pm.

*The House then adjourned at nine minutes past eleven of the clock.*

*The House reassembled at two of the clock,*

MR. CHAIRMAN *in the Chair.*

श्री जयराम रमेश : सर, लीडर ऑफ दि अपोजिशन को बोलने का मौका दे दीजिए।  
...(व्यवधान)...

MR. CHAIRMAN: I think you have become the registered spokesperson on the floor of Parliament for the hon. Leader of the Opposition. Don't diminish his position.  
...(Interruptions)...He has his own authority. ...(Interruptions)...

SHRI JAIRAM RAMESH: Sir, the Home Minister...(Interruptions)...and he cannot come here... ...(Interruptions)...

MR. CHAIRMAN: Take your seat. ...(Interruptions)...

SHRI JAIRAM RAMESH: But he cannot come here to... ...(Interruptions)...

MR. CHAIRMAN: Take your seat. ...(Interruptions)...Take your seat, both sides.  
...(Interruptions)...Hon. Members, I have to make an announcement.  
...(Interruptions)...I have to make an announcement... ...(Interruptions)...Please...  
...(Interruptions)...

The House stands adjourned to meet at 11.00 a.m. on Monday, 18th December, 2023.

*The House then adjourned at two minutes past two of the clock till eleven of the clock on Monday, the 18th December, 2023.*